

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA
UNSTARRED QUESTION No. 4432
TO BE ANSWERED ON 20.03.2020

Development of Forest Area

4432. SHRI DHARAMBIR SINGH:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) the details of the policy of the Government towards developing forest areas in the country, State-wise including Haryana;
- (b) the steps taken/schemes formulated by the Government regarding forest area in Haryana during the last three years along with the progress made in this regard; and
- (c) the scheme-wise details of budget allocated to various States including Haryana during the last three years and the current financial year?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE
(SHRI BABUL SUPRIYO)

- (a) to
- (c) The National Forest Policy (NFP), 1988, envisages a minimum of one-third of the total land area of the country under forest or tree cover. For increasing and improving forest cover in the country, including in Haryana, the Ministry of Environment, Forest and Climate Change (MoEF&CC) has taken several initiatives. These include Centrally Sponsored Schemes (CSS), such as National Afforestation Programme, National Mission for Green India and Development of Wildlife Habitats. Compensatory Afforestation Fund Rules, 2018 also contain provisions for taking up assisted natural regeneration, artificial regeneration and silvicultural operations in forest, which contribute to improvement and increase in forest cover.

Afforestation and tree planting activities, including in non-forest areas, are also taken up under various programme/funding sources of other Ministries of Government of India such as, Mahatma Gandhi National Rural Employment Guarantee Scheme, Pradhan Mantri Krishi Sinchayee Yojana and under the schemes/plans of States and Union Territories and also by corporate bodies, public institutions, civil society/NGOs public sector undertakings, etc.

As per the information received from Government of Haryana, plantation of 1.67 crore, 1.34 crore and 98.53 lakh seedlings were undertaken in the years 2017-18, 2018-19 and 2019-20 respectively.

State-wise details of fund released by the Ministry for conservation, development and expansion of forests under National Afforestation Programme(NAP), Green India Mission (GIM) and Development of Wildlife Habitats (DWH) Schemes during the last three years and the current year to States/UTs including Haryana are given in Annexure-I, II, III respectively. Under Compensatory Afforestation Funds (CAF), funds were released during 2016-17, 2017-18 and 2018-19 by the Ad-hoc Compensatory Afforestation Fund Management and Planning Authority (CAMPA).

The Statement of State-wise release is at **Annexure IV**. After formation of National Authority under Compensatory Afforestation (CAF) Act, 2016, a sum of Rs. 47436.18 Crore have been deposited in State funds as per the provision of the CAF Act, 2016. State-wise details of fund deposited in State fund are at **Annexure V**.

Annexure referred to in reply to part (a) to (c) of the Lok Sabha Unstarred Question No. 4432 due for answer on 20.03.2020 asked by Shri Dharambir Singh regarding 'Development of Forest Area'

Details of State wise funds released under National Afforestation Programme

(Rupees in Crore)					
S. No.	State	FY 2016-17	FY 2017-18	FY 2018-19	FY 2019-20
1	Andhra Pradesh	1.33	3.36	6.38	-
2	Bihar	2.18	4.23	0.00	1.18
3	Chhattisgarh	4.92	10.86	7.82	5.71
4	Goa	0.00	0.00	0.00	-
5	Gujarat	4.36	0.00	0.00	-
6	Haryana	3.50	2.71	0.00	-
7	Himachal Pradesh	0.00	1.72	2.92	0.52
8	Jammu & Kashmir	0.00	7.20	0.00	-
9	Jharkhand	0.00	0.00	0.00	-
10	Karnataka	7.33	3.24	10.99	-
11	Kerala	0.00	0.00	0.00	-
12	Madhya Pradesh	4.00	8.74	7.78	-
13	Maharashtra	4.76	6.73	15.33	-
14	Orissa	4.62	3.49	11.36	8.45
15	Punjab	0.00	0.00	0.00	-
16	Rajasthan	0.00	1.40	1.95	-
17	Tamil Nadu	1.56	0.00	2.07	-
18	Telangana	0.00	0.00	0.00	-
19	Uttar Pradesh	2.55	0.67	0.32	--
20	Uttarakhand	0.00	3.36	2.58	-
21	West Bengal	0.00	0.00	0.00	-
22	Arunachal Pradesh	0.00	0.86	0.00	-
23	Assam	0.00	0.00	0.58	-
24	Manipur	1.21	3.19	4.38	-
25	Meghalaya	0.00	1.65	0.74	-
26	Mizoram	6.74	5.80	7.79	-
27	Nagaland	5.21	5.85	6.41	2.35
28	Sikkim	5.09	0.00	5.98	-
29	Tripura	0.00	4.94	0.00	3.76
	Total	59.35	80.00	95.38	21.98

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Year wise funds released under GIM from FY 2016-17 to 2019-20

(Rupees in Crores)

Sl. No.	States	FY 2016-17	FY 2017-18	FY 2018-19	FY 2019-20
1	Andhra Pradesh	0.01	0.45	2.67	-
2	Chhattisgarh	20.23	10.95	5.36	5.04
3	Karnataka	0.87	0.86	1.62	2.21
4	Kerala				16.32
5	Manipur	7.82	6.42	4.89	4.16
6	Mizoram	9.88	20	22.36	17.71
7	Odisha	1.39	1.41	4.74	14.19
8	Punjab	-	6.22	-	3.19
9	Madhya Pradesh	-	-	24.16	30.65
10	Maharashtra	-	-	10.3	-
11	Sikkim	-	-	3.32	3.12
12	West Bengal	-	-	-	9.43
Total		40.21	46.30	79.43	106.01

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Details of funds released under CSS 'Development of Wildlife Habitats'

(Rupees in Crore)

S. No.	Name of State/UTs	FY 2016-17	FY 2017-18	FY 2018-19	FY 2019-20
1	A& N Islands	1.1849	1.4193	1.91	1.3264
2	Andhra Pradesh	0	0	0.75	0
3	Arunachal Pradesh	2.5681	2.6993	3.4442	4.1414
4	Assam	0	2.7582	2.6532	1.6426
5	Bihar	1.0057	3.2267	7.49	1.4814
6	Chandigarh	0.2606	0.2606	0	0
7	Chhattisgarh	2.7894	4.3501	3.5061	3.1003
8	Goa	0	0.8599	0	1.1165
9	Gujarat	4.9760	5.5852	22.32	0
10	Haryana	1.2465	1.8144	1.55	2.376078
11	Himachal Pradesh	2.8031	2.3741	3.7030	3.0576
12	Jammu & Kashmir	3.3650	5.7791	4.9243	0
13	Jharkhand	0	0.9560	0.5051	0.9396
14	Karnataka	3.2552	4.2789	6.53	7.39046
15	Kerala	19.2842	9.0083	12.9340	8.45026
16	Madhya Pradesh	3.2226	13.7948	9.1220	6.29266
17	Maharashtra	4.9735	8.0805	10.3120	7.1578
18	Manipur	3.4003	4.2566	4.0560	3.5935
19	Meghalaya	0.5523	1.1406	3.12	2.38839
20	Mizoram	12.3495	4.8744	4.30	4.3179
21	Nagaland	3.57846	5.6587	8.8220	7.7783
22	Odisha	2.7965	3.4293	4.99	7.01504
23	Rajasthan	4.5387	6.2242	5.85	6.7956
24	Sikkim	1.4552	2.0215	3.94	3.9627
25	Tamil Nadu	0	3.9472	3.8410	4.0950
26	Telangana	0	1.5708	0	0
27	Uttar Pradesh	2.5095	3.8696	1.1981	4.2661
28	Uttarakhand	5.4530	29.7936	17.6410	11.2619
29	West Bengal	2.3766	6.5799	9.6060	8.91073
30	Puducherry	0	0	0	0
31	Lakshadweep	0	0.0671	0.4630	1.93272
32	Delhi	0	0	5.5190	0
33	WII, Dehradun (Uttarakhand)	0	9.32	0	2.00
33	Tripura	0	0	0	0.9031
	TOTAL	89.9454	150.000	165.000	117.694

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Details of State/UTs wise funds released under CA Funds by Ad-hoc CAMPA

State/UT	FY 16-17	FY-17-18	FY-18-19
	Release (Rs.)	Release (Rs.)	Release (Rs.)
Andaman & Nicobar Islands	Nil	1,33,00,000.00	1,56,00,000.00
Andhra Pradesh	890,000,000	97,00,00,000.00	1,04,47,00,000.00
Arunachal Pradesh	1,500,000,000		3,54,15,00,000.00
Assam	300,000,000	70,00,00,000.00	45,84,00,000.00
Bihar	330,000,000	30,31,00,000.00	46,61,90,000.00
Chandigarh	10,000,000	1,13,00,000.00	1,27,00,000.00
Chhattisgarh	2,800,000,000	Nil	Nil
Dadar Nagar Haveli	Nil	Nil	Nil
Daman & Diu	Nil	Nil	Nil
Delhi	40,000,000	Nil	Nil
Goa		Nil	Nil
Gujarat	990,000,000	27,00,00,000.00	2,12,6600,000.00
Haryana	180,000,000	80,00,00,000.00	1,44,20,00,000.00
Himachal Pradesh	1,506,200,000	1,20,00,00,000.00	1,32,52,00,000.00
Jammu Kashmir	1,020,000,000	69,00,00,000.00	Nil
Jharkhand	1,490,000,000	2,34,00,00,000.00	2,86,25,00,000.00
Karnataka	851,200,000	86,00,00,000.00	1,01,40,00,000.00
Kerala	Nil	8,00,00,000.00	14,61,00,000.00
Lakshadweep	Nil	Nil	Nil
Madhya Pradesh	1,400,000,000	2,00,00,00,000.00	2,68,76,00,000.00
Maharashtra	2,050,000,000	1,99,00,00,000.00	2,25,00,00,000.00
Manipur	150,000,000	29,50,00,000.00	24,85,00,000.00
Meghalaya		7,00,00,000.00	Nil
Mizoram	77,300,000	6,85,00,000.00	8,30,00,000.00
Nagaland	Nil	Nil	Nil
Orissa	4,260,000,000	5,09,00,00,000.00	5,54,00,00,000.00
Pudducherry	Nil	Nil	Nil
Punjab	660,000,000	64,00,00,000.00	79,20,00,000.00
Rajasthan	1,480,600,000	1,79,00,00,000.00	1,82,03,00,000.00
Sikkim	90,000,000	Nil	Nil
Tamil Nadu	90,000,000	12,68,00,000.00	7,00,00,000.00
Telangana	1,170,000,000	1,27,00,00,000.00	2,37,38,00,000.00
Tripura	120,000,000	7,10,00,000	16,70,00,000.00
Uttar Pradesh	970,000,000	1,44,00,00,000.00	1,50,60,00,000.00
Uttarakhand	1,707,100,000	96,00,00,000.00	3,03,00,00,000.00
West Bengal	210,000,000	Nil	21,22,00,000.00
Total	26,342,400,000	24,049,000,000.00	35,235,890,000.00

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State-wise details of funds deposited under CAF Act, 2016 (Rs in Crores)

Sl.No.	Name of State	Funds transferred
1	Odisha	5933.98
2	Chhattisgarh	5791.70
3	Madhya Pradesh	5196.69
4	Jharkhand	4158.02
5	Maharashtra	3844.24
6	Telangana	3110.38
7	Uttarakhand	2675.09
8	Uttar Pradesh	1819.63
9	Rajasthan	1748.26
10	Andhra Pradesh	1734.81
11	Himachal Pradesh	1660.72
12	Arunachal Pradesh	1588.72
13	Gujarat	1484.60
14	Karnataka	1350.37
15	Haryana	1282.65
16	Punjab	1040.84
17	Assam	560.81
18	Bihar	522.95
19	Sikkim	392.36
20	Manipur	309.76
21	Goa	238.16
22	West Bengal	236.48
23	Mizoram	212.98
24	Tripura	183.65
25	Meghalaya	163.31
26	Tamil Nadu	113.42
27	Kerala	81.59
	Total	47436.18